

"LIST OF FINALS"

[Court - 2]

List of the matters in chronological order (age-wise) pending before Court-2 wherein pleadings are complete and listed for hearing.

[As per direction of the Hon'ble Bench vide Orders (a) dated 28.09.2021 in Appeal no. 2 of 2015 -- Gujarat Urja Vikas Nigam Limited v Gujarat Electricity Regulatory Commission & Anr; (b) dated 17.07.2020 in Appeal no. 232 of 2016 -- Jaiprakash Power Ventures Ltd v Madhya Pradesh Power Management Company Ltd & Ors and; (c) dated 16.09.2021 in Appeal no. 280 of 2021 -- The Tata Power Company Limited - Transmission v Maharashtra Electricity Regulatory Commission & Ors.]

[These matters shall be taken up, by rotation, with the existing VC Final Hearing List
i.e. 'List of appeals requiring priority hearing']

[The Learned Counsel for the parties shall be expected to submit their respective written submissions well in advance before the turn of Appeal comes up for final hearing]

Note: (1) However if any matter is omitted by oversight, the Parties/Counsels may bring it to the notice of Registrar, APTEL
(2) These are the first ten (10) items in the list which is available on APTEL's Website.

For any queries contact - Mr. Jaiom Kr. Madan, Tel.: 011-24368285

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| 21 | DFR No. - 2023/2015 | APL | 275/2015 | Damodar Valley Power Consumers' Association V/s. West Bengal Electricity Regulatory Commission |
| 23 | DFR No. - 2325/2015 | APL | 281/2015 | Tata Power Delhi Distribution Ltd. V/s. Delhi Electricity Regulatory Commission |
| 23.1 | DFR No. - 0619/2016 | RP | 04/2016 | Delhi Transco Limited V/s. Delhi Electricity Regulatory Commission |
| 24 | DFR No. - 2118/2015 | APL | 286/2015 | Punjab Energy Development Agency (PEDA), V/s. Punjab State Electricity Regulatory Commission (PSERC) |
| 24.1 | DFR No. - 1410/2015 | APL | 328/2016 | M/s Atlantic Power Pvt. Ltd. V/s. Punjab Energy Development Agency |
| 25 | DFR No. - 2117/2015 | APL | 300/2015 | Talegaon Industrial Parks Pvt. Ltd. V/s. Central Electricity Regulatory Commission |
| 26 | DFR No. - 2347/2015 | APL | 301/2015 | Tata Power Delhi Distribution Limited V/s. Delhi Electricity Regulatory Commission |
| 26.1 | DFR No. - 4256/2017 | APL | 168/2018 | Tata Power Delhi Distribution Ltd V/s. Delhi Electricity Regulatory Commission |
| 27 | DFR No. - 2432/2015 | APL | 02/2016 | Kishangarh Hi-tech Textile Park Ltd V/s. Rajasthan Electricity Regulatory Commission |
| 27.1 | DFR No. - 2661/2015 | APL | 27/2016 | ACC Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 27.2 | DFR No. - 1199/2018 | APL | 230/2018 | Mangalam Cement Ltd. V/s. Jaipur Vidyut Vitran Nigam Ltd. |
| 29 | DFR No. - 2400/2015 | APL | 08/2016 | Delhi Transco Ltd. V/s. Delhi Electricity Regulatory Commission |
| 31 | DFR No. - 0114/2016 | APL | 19/2016 | Indian Sucrose Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 32 | DFR No. - 2638/2015 | APL | 21/2016 | Municipal Corporation of Greater Mumbai V/s. Maharashtra Electricity Regulatory Commission |
| 32.1 | DFR No. - 2425/2017 | APL | 279/2017 | Municipal Corporation of Greater Mumbai V/s. Maharashtra Electricity Regulatory Commission |

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| 34 | DFR No. - 0009/2016 | APL | 32/2016 | Jindal Stainless (Hisar) Ltd. V/s. Haryana Electricity Regulatory Commission |
| 34.1 | DFR No. - 0010/2016 | APL | 33/2016 | Jindal Stainless (Hisar) Ltd. V/s. Haryana Electricity Regulatory Commission |
| 36 | DFR No. - 1871/2015 | APL | 38/2016 | Himachal Pradesh State Electricity Board Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 39 | DFR No. - 2125/2015 | APL | 46/2016 | Meghalaya Power Distribution Corporation Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 40 | DFR No. - 0685/2016 | APL | 49/2016 | Neyveli Lignite Corporation Ltd. V/s. Central Electricity Regulatory Commission |
| 42 | DFR No. - 0527/2016 | APL | 59/2016 | M/s Aravali Transmission Service Company Ltd., V/s. Rajasthan Electricity Regulatory Commission |
| 42.1 | DFR No. - 0526/2016 | APL | 60/2016 | M/s Maru Transmission Service Company Ltd., V/s. Rajasthan Electricity Regulatory Commission |
| 44 | DFR No. - 0910/2016 | APL | 63/2016 | M/s. Orissa Power Consortium Ltd. V/s. Odisha Electricity Regulatory Commission |
| 46 | DFR No. - 0850/2016 | APL | 66/2016 | M/s Gill Acqua Hydro Power Generation Company Pvt. Ltd V/s. Punjab State Power Corporation Ltd. |
| 46.1 | DFR No. - 0849/2016 | APL | 67/2016 | M/s Gill Acqua Hydro Power Generation Company Pvt. Ltd. V/s. Punjab State Power Corporation Limited |
| 46.2 | DFR No. - 0829/2016 | APL | 74/2016 | Punjab State Power Corporation Ltd. V/s. Gill Acqua Hydro Power Generation Company Pvt. Ltd. |
| 46.3 | DFR No. - 0831/2016 | APL | 75/2016 | Punjab State Power Corporation Limited V/s. Gill Acqua Hydro Power Generation Company Pvt. Ltd. |
| 48 | DFR No. - 0902/2016 | APL | 68/2016 | Punjab State Power Corporation Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 48.1 | DFR No. - 0903/2016 | APL | 69/2016 | Punjab State Power Corporation Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 56 | DFR No. - 0111/2016 | APL | 91/2016 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 57 | DFR No. - 0112/2016 | APL | 92/2016 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 57.1 | DFR No. - 0113/2016 | APL | 93/2016 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 60 | DFR No. - 1094/2016 | APL | 127/2016 | M/s. Trishul Power Private Limited V/s. Karnataka Power Transmission Corporation Limited |
| 62 | DFR No. - 1497/2016 | APL | 139/2016 | Shree Ambika Sugars Ltd. V/s. Tamil Nadu Electricity Regulatory Commission |
| 62.1 | DFR No. - 1496/2016 | APL | 148/2016 | The South Indian Sugar Mills Association V/s. Tamil Nadu Electricity Regulatory Commission |
| 62.2 | DFR No. - 1146/2016 | APL | 200/2016 | The South Indian Sugar Mills Association V/s. Tamil Nadu Electricity Regulatory Commission |
| 62.3 | DFR No. - 1213/2017 | APL | 375/2017 | M/s Subramaniya Siva Co- operative Suggar Mills Ltd. V/s. Tamil Nadu Electricity Regulatory Commission |
| 63 | DFR No. - 1265/2016 | APL | 140/2016 | M/s Ramayana Ispat Private Limited V/s. Rajasthan Vidyut Prasaran Nigam Limited |
| 67 | DFR No. - 1573/2016 | APL | 169/2016 | Maharashtra Seamless Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 68 | DFR No. - 2046/2016 | APL | 171/2016 | Neyveli Lignite Corporation Ltd. V/s. Central Electricity Regulatory Commission |
| 69 | DFR No. - 2032/2016 | APL | 175/2016 | M/s Vedanta Ltd. V/s. Odhisa Electricity Regulatory Commission |

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| 70 | DFR No. - 1502/2016 | APL | 176/2016 | Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 70.1 | DFR No. - 1981/2016 | APL | 177/2016 | Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 70.2 | DFR No. - 391/2017 | APL | 52/2017 | Indian Wind Power Association V/s. Tamil Nadu Generation and Distribution Corporation Limited & Ors. |
| 70.3 | DFR No. - 390/2017 | APL | 102/2017 | Indian Wind Power Association V/s. Tamil Nadu Generation and Distribution Corporation Limited & Ors. |
| 70.4 | DFR No. - 1796/2017 | APL | 380/2017 | TANGEDCO V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 70.5 | DFR No. - 1797/2017 | APL | 381/2017 | TANGEDCO V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 72 | DFR No. - 1555/2016 | APL | 198/2016 | Sihor Steel Rerolling Mills Association V/s. Gujarat Electricity Regulatory Commission |
| 74 | DFR No. - 2527/2016 | APL | 203/2016 | Indian Wind Power Association (IWPA) V/s. Eastern Power Distribution Company of Andhra Pradesh Limited (APEPDCL) |
| 75 | DFR No. - 1086/2016 | APL | 204/2016 | Aravali Power Company Private Ltd. V/s. Haryana Power Purchase Center |
| 76 | DFR No. - 0581/2016 | APL | 210/2016 | Chhattisgarh State Power Distribution Co. Ltd. V/s. Central Electricity Regulatory Commission |
| 76.1 | DFR No. - 0946/2016 | APL | 279/2016 | Chhattisgarh State Power Distribution Co. Ltd. V/s. Central Electricity Regulatory Commission, |
| 77 | DFR No. - 0889/2016 | APL | 214/2016 | M/s Everest Power Pvt. Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 77.1 | DFR No. - 0488/2018 | APL | 75/2018 | M/s Everest Power Pvt. Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 78 | DFR No. - 0802/2016 | APL | 215/2016 | UJVN Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 78.1 | DFR No. - 2528/2016 | APL | 283/2016 | UJVN Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 78.2 | DFR No. - 4432/2017 | APL | 139/2018 | UJVN Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 79 | DFR No. - 2627/2016 | APL | 224/2016 | M/s K.M. Sugar Mills Ltd. V/s. Uttar Pradesh Electricity Regulatory Commission |
| 80 | DFR No. - 2608/2016 | APL | 225/2016 | Shree Cement Limited V/s. Chhattisgarh State Electricity Regulatory Commission |
| 81 | DFR No. - 1066/2016 | APL | 227/2016 | Jharkhand Urja Sancharan Nigam Ltd. V/s. Jharkhand State Electricity Regulatory Commission |
| 82 | DFR No. - 2892/2016 | APL | 240/2016 | Sasan Power Ltd. V/s. Central Electricity Regulatory Commission |
| 83 | DFR No. - 2739/2016 | APL | 243/2016 | Telangana Offset Printers Association V/s. Telangana Electricity Regulatory Commission |
| 84 | DFR No. - 1062/2016 | APL | 244/2016 | Power Company of Karnataka Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 84.1 | DFR No. - 1061/2016 | APL | 245/2016 | Power Company of Karnataka Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 86 | DFR No. - 3029/2016 | APL | 267/2016 | GRIDCO Limited V/s. M/s. Bhushan Power and Steel Limited |
| 86.1 | DFR No. - 4345/2016 | APL | 190/2017 | Bhushan Power and Steel Limited V/s. Central Electricity Regulatory Commission |

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| 87 | DFR No. - 3264/2016 | APL | 268/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.1 | DFR No. - 3265/2016 | APL | 269/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Ltd, |
| 87.2 | DFR No. - 3262/2016 | APL | 270/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.3 | DFR No. - 3263/2016 | APL | 271/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Ltd |
| 87.4 | DFR No. - 3266/2016 | APL | 272/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.5 | DFR No. - 3267/2016 | APL | 273/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Ltd. |
| 87.6 | DFR No. - 3268/2016 | APL | 274/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Ltd, |
| 87.7 | DFR No. - 3269/2016 | APL | 275/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.8 | DFR No. - 3423/2016 | APL | 298/2016 | Damodar Valley Corporation V/s. Delhi Transco Ltd |
| 87.9 | DFR No. - 3588/2016 | APL | 299/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.10 | DFR No. - 3717/2016 | APL | 312/2016 | Damodar Valley Corporation V/s. Delhi Transco Ltd |
| 87.11 | DFR No. - 3748/2016 | APL | 326/2016 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Ltd. |
| 87.12 | DFR No. - 3946/2016 | APL | 04/2017 | Damodar Valley Corporation V/s. Delhi Transco Ltd. |
| 87.13 | DFR No. - 4112/2016 | APL | 07/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.14 | DFR No. - 4113/2016 | APL | 08/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Com. Ltd. |
| 87.15 | DFR No. - 4110/2016 | APL | 10/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.16 | DFR No. - 4111/2016 | APL | 11/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Co. Ltd. |
| 87.17 | DFR No. - 0026/2017 | APL | 35/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.18 | DFR No. - 1105/2017 | APL | 133/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Company Limited |
| 87.19 | DFR No. - 1106/2017 | APL | 134/2017 | Damodar Valley Corporation V/s. Delhi Transco Limited |
| 87.20 | DFR No. - 1277/2017 | APL | 135/2017 | Damodar Valley Corporation V/s. Delhi Transco Limited |
| 87.21 | DFR No. - 1278/2017 | APL | 136/2017 | Damodar Valley Corporation V/s. Delhi Transco Limited |
| 87.22 | DFR No. - 1489/2017 | APL | 145/2017 | Damodar Valley Corporation V/s. Delhi Transco Limited |
| 87.23 | DFR No. - 1580/2017 | APL | 181/2017 | Damodar Valley Corporation V/s. BSES-Rajdhani Power Ltd |
| 87.24 | DFR No. - 3047/2017 | APL | 324/2017 | Damodar Valley Corporation V/s. West Bengal State Electricity Distribution Co. Ltd. |
| 87.25 | DFR No. - 4034/2017 | APL | 07/2018 | Damodar Valley Corporation V/s. Haryana Power Purchase Centre (Erstwhile Haryana Power Generation Corporation Ltd.) |
| 87.26 | DFR No. - 1581/2017 | APL | 183/2017 | Damodar Valley Corporation V/s. BSES Rajdhani Power Ltd. |
| 96 | DFR No. - 3147/2016 | APL | 282/2016 | M/s Lord Chloro Alkali Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 100 | DFR No. - 3168/2016 | APL | 294/2016 | Sakthi Sugars Limited V/s. The Tamilnadu Electricity Board/ TANGEDCO |

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| 103 | DFR No. - 2180/2016 | APL | 301/2016 | M/s Om Hydro Power Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission, |
| 104 | DFR No. - 1463/2016 | APL | 302/2016 | Union Of India Through Southern Railway V/s. Tamil Nadu Electricity Regulatory Commission |
| 105 | DFR No. - 7020/2016 | APL | 303/2016 | Jindal Stainless (Hisar) Limited V/s. Haryana Electricity Regulatory Commission |
| 106 | DFR No. - 3051/2016 | APL | 311/2016 | M/s Rimjhim Ispat Limited V/s. Uttar Pradesh Electricity Regulatory Commission |
| 106.1 | | APL | 325/2016 | M/s Rimjhim Ispat Limited V/s. Uttar Pradesh Electricity Regulatory Commission |
| 108 | DFR No. - 3438/2016 | APL | 313/2016 | Rajasthan Textile Mills Association V/s. Rajasthan Electricity Regulatory Commission |
| 108.1 | DFR No. - 3361/2016 | APL | 314/2016 | Rajasthan Steel Chambers V/s. Rajasthan Electricity Regulatory Commission |
| 108.2 | DFR No. - 0927/2017 | APL | 165/2017 | Ambuja Cement Ltd. V/s. Jaipur Vidyut Vitran Nigam Limited |
| 108.3 | DFR No. - 0923/2017 | APL | 166/2017 | JK Cement Works V/s. Jaipur Vidyut Vitran Nigam Limited |
| 110 | DFR No. - 3035/2016 | APL | 321/2016 | M/s API Ispat and Powertech Pvt. Ltd. V/s. Chhattisgarh State Power Distribution Company Ltd. |
| 111 | DFR No. - 3664/2016 | APL | 323/2016 | Chhattisgarh State Power Distribution Company Ltd. V/s. M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) |
| 113 | DFR No. - 3673/2016 | APL | 327/2016 | Chhattisgarh State Power Transmission Co. Ltd. V/s. Chhattisgarh State Electricity Commission |
| 115 | DFR No. - 3822/2016 | APL | 329/2016 | M/s Hindalco Industries Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 116 | DFR No. - 3543/2016 | APL | 331/2016 | Talwandi Sabo Power Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 117 | DFR No. - 4067/2016 | APL | 339/2016 | Chhattisgarh State Power Distribution Company Limited V/s. Real Power Pvt. Ltd. |
| 117.1 | DFR No. - 2255/2018 | APL | 256/2018 | Chhattisgarh State Power Distribution Co. Ltd. V/s. M/s Shanti GD Ispat and Power Pvt. Ltd |
| 124 | DFR No. - 3536/2016 | APL | 13/2017 | Indian Wind Power Association(IWPA) V/s. Madhya Pradesh Electricity Regulatory Commission |
| 124.1 | DFR No. - 0491/2017 | APL | 219/2017 | M/s. Green Energy Association V/s. Madhya Pradesh Electricity Regulatory Commission |
| 126 | DFR No. - 2442/2016 | APL | 26/2017 | Punjab State Power Corporation Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 126.1 | DFR No. - 2443/2016 | APL | 27/2017 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 126.2 | DFR No. - 4213/2016 | APL | 318/2017 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 129 | DFR No. - 3034/2016 | APL | 36/2017 | Tamilnadu Generation and Distribution Corporation Limited(TANGEDCO) V/s. M/s.Ambika Cotton Mills Ltd. |
| 130 | DFR No. - 3716/2016 | APL | 37/2017 | Transmission Corporation of Andhra Pradesh Ltd. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 131 | DFR No. - 442/2016 | APL | 41/2017 | Bangalore Electricity Supply Co. Ltd. V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 132 | DFR No. - 3921/2016 | APL | 47/2017 | GRIDCO Ltd. V/s. NTPC Ltd. |
| 132.1 | DFR No. - 4358/2016 | APL | 87/2017 | GRIDCO Ltd. V/s. NTPC Limited |
| 132.2 | DFR No. - 2985/2017 | APL | 12/2018 | NTPC Limited V/s. Central Electricity Regulatory Commission |

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| 136 | DFR No. - 3806/2016 | APL | 55/2017 | M/s. Lintax Marketing Services Pvt. Ltd. V/s. Haryana Electricity Regulatory Commission |
| 136.1 | DFR No. - 1294/2017 | APL | 208/2017 | Virender Rawal V/s. Haryana Electricity Regulatory Commission |
| 137 | DFR No. - 3557/2016 | APL | 56/2017 | Bharat Aluminium Company Limited V/s. Chhattisgarh State Electricity Regulatory Commission |
| 138 | DFR No. - 0360/2017 | APL | 64/2017 | National Energy Trading and Services Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 139 | DFR No. - 3033/2016 | APL | 66/2017 | TANGEDCO V/s. Central Electricity Regulatory Commission |
| 140 | DFR No. - 0565/2017 | APL | 68/2017 | Indian Wind Power Association V/s. Gujarat Electricity Regulatory Commission |
| 140.1 | DFR No. - 0566/2017 | APL | 69/2017 | Indian Wind Power Association V/s. Gujarat Electricity Regulatory Commission |
| 140.2 | DFR No. - 0578/2017 | APL | 78/2017 | Indian Wind Energy Association V/s. Gujarat Electricity Regulatory Commission |
| 143 | DFR No. - 4090/2016 | APL | 79/2017 | Haryana Vidyut Prasaran Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 144 | DFR No. - 3864/2016 | APL | 80/2017 | Powergrid Corporation of India Limited V/s. Central Electricity Regulatory Commission |
| 145 | DFR No. - 3666/2016 | APL | 82/2017 | Faridabad Industries Association V/s. Haryana Electricity Regulatory Commission |
| 146 | DFR No. - 0854/2013 | APL | 86/2017 | M.P.Power Management Company Ltd. V/s. Central Electricity Regulatory Commission |
| 148 | DFR No. - 0144/2017 | APL | 88/2017 | Global Energy Private Limited V/s. Maharashtra Electricity Regulatory Commission |
| 149 | DFR No. - 0954/2017 | APL | 91/2017 | NTPC Limited V/s. Central Electricity Regulatory Commission |
| 150 | DFR No. - 1001/2017 | APL | 92/2017 | NLC India Limited V/s. Central Electricity Regulatory Commission |
| 151 | DFR No. - 1095/2017 | APL | 99/2017 | M/s. Chettinad Power Corporation Pvt. Ltd. V/s. Power grid Corporation of India Limited |
| 152 | DFR No. - 0268/2017 | APL | 100/2017 | Greenko Budhil Hydro Power Private Limited V/s. Uttarakhand Electricity Regulatory Commission |
| 152.1 | DFR No. - 1540/2018 | APL | 389/2018 | Uttarakhand Power Corporation Ltd. V/s. M/s. Greenko Budhil Hydro Power Pvt. Ltd. |
| 154 | DFR No. - 1487/2016 | APL | 109/2017 | M/S Harison Hydel Construction Co. (P) Ltd. V/s. The HP State Electricity Board Ltd. |
| 155 | DFR No. - 1188/2017 | APL | 116/2017 | Sasan Power Limited V/s. Central Electricity Regulatory Commission |
| 156 | DFR No. - 0385/2017 | APL | 123/2017 | Damodar Valley Power Consumers Association V/s. Central Electricity Regulatory Commission |
| 156.1 | DFR No. - 1534/2017 | APL | 256/2017 | Damodar Valley Power Consumers Association V/s. Central Electricity Regulatory Commission |
| 156.1 | DFR No. - 0186/2018 | APL | 143/2018 | Damodar Valley Power Consumers Association V/s. |

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| | | | | Central Electricity Regulatory Commission |
| 161 | DFR No. - 0262/2017 | APL | 138/2017 | Kerala State Electricity Board Ltd. V/s. Central Electricity Regulatory Commission |
| 162 | DFR No. - 1330/2017 | APL | 141/2017 | Sree Rayalaseema Alkalies and Allied Chemicals Ltd. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 163 | DFR No. - 0732/2017 | APL | 143/2017 | Jindal Power Limited V/s. Central Electricity Commission |
| 163.1 | DFR No. - 0096/2018 | APL | 17/2018 | Jindal Power Limited V/s. Central Electricity Regulatory Commission |
| 165 | DFR No. - 1531/2017 | APL | 154/2017 | South Bihar Power Distribution Company Limited V/s. Bihar Electricity Regulatory Commission |
| 165.1 | DFR No. - 1530/2017 | APL | 155/2017 | North Bihar Power Distribution Company Limited V/s. Bihar Electricity Regulatory Commission |
| 168 | DFR No. - 1642/2017 | APL | 163/2017 | Damodar Valley Corporation V/s. Jharkhand Electricity Regulatory Commission |
| 168.1 | DFR No. - 1873/2017 | APL | 198/2017 | Association of DVC HT Consumers of Jharkhand V/s. Jharkhand State Electricity Regulatory Commission |
| 175 | DFR No. - 1535/2017 | APL | 174/2017 | Orange Bercha Wind Power Private Limited V/s. Madhya Pradesh Electricity Regulatory Commission |
| 176 | DFR No. - 0067/2017 | APL | 175/2017 | M/s Essar Power (Jharkhand) Limited V/s. Central Electricity Regulatory Commission |
| 177 | DFR No. - 0638/2017 | APL | 177/2017 | Uttar Bharat Hydro Power Private Limited V/s. Uttarakhand Electricity Regulatory commission |
| 181 | DFR No. - 1596/2017 | APL | 185/2017 | NLC India Limited V/s. Central Electricity Regulatory Commission |
| 182 | DFR No. - 1656/2017 | APL | 186/2017 | Chhattisgarh State Power Distribution Co. Ltd V/s. Chhattisgarh State Electricity Regulatory Commission |
| 183 | DFR No. - 1331/2017 | APL | 187/2017 | Green Energy Association V/s. Maharashtra Electricity Regulatory Commission |
| 184 | DFR No. - 1945/2011 | APL | 189/2017 | Tamil Nadu Electricity Board V/s. PPN Power Generating Company Private Limited |
| 186 | DFR No. - 1667/2017 | APL | 191/2017 | Meghalaya Power Transmission Corpn Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 187 | DFR No. - 1666/2017 | APL | 192/2017 | Meghalaya Power Distribution Corpn. Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 188 | DFR No. - 1607/2017 | APL | 196/2017 | Madhya Pradesh Power Management Company Limited V/s. Central Electricity Regulatory Commission |
| 190 | DFR No. - 1848/2017 | APL | 199/2017 | Andhra Pradesh Spinning Mills Association V/s. Andhra Pradesh Electricity Regulatory Commission |
| 191 | DFR No. - 0619/2017 | APL | 202/2017 | Espar Pak Ltd. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 191.1 | DFR No. - 0618/2017 | APL | 203/2017 | Espar Pak Ltd V/s. Andhra Pradesh Electricity Regulatory Commission |
| 191.2 | DFR No. - 1483/2017 | APL | 337/2017 | Sudha Agro Oils and Chemical Industries Ltd. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 191.3 | DFR No. - 1482/2017 | APL | 338/2017 | Sudha Agro Oils and Chemical Industries Ltd. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 193 | DFR No. - 2181/2017 | APL | 205/2017 | Simhapuri Energy Limited V/s. Central Electricity Regulatory Commission |
| 194. | | APL | 206/2017 | TANGEDCO V/s. Central Electricity Regulatory Commission & Ors. |
| 194.1 | | APL | 332/2017 | Coastal Energen Private Limited V/s. Central Electricity |

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| 195 | DFR No. - 0418/2017 | APL | 207/2017 | Sri Murali M. Baaladev V/s. Karnataka Electricity Renewable Energy Development Ltd. |
| 197 | DFR No. - 1999/2017 | APL | 211/2017 | NTPC Ltd. V/s. Uttar Pradesh Power Corporation Ltd. |
| 198 | DFR No. - 2071/2017 | APL | 212/2017 | NTPC Tamil Nadu Energy Company Ltd. V/s. A.P. Transmission Corporation Limited |
| 199 | DFR No. - 0776/2017 | APL | 213/2017 | M/s. KCP Limited V/s. Andhra Pradesh Electricity Regulatory Commission |
| 206 | DFR No. - 1377/2017 | APL | 222/2017 | The Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association V/s. Kerala State Electricity Regulatory Commission |
| 206.1 | DFR No. - 1464/2017 | APL | 226/2017 | The Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association V/s. Kerala State Electricity Regulatory Commission |
| 206.2 | DFR No. - 2950/2017 | APL | 323/2017 | The Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association V/s. Kerala State Electricity Regulatory Commission |
| 209 | DFR No. - 1179/2017 | APL | 227/2017 | TANGEDCO V/s. Tamil Nadu Electricity Regulatory Commission |
| 209.1 | DFR No. - 1854/2017 | APL | 319/2017 | TANGEDCO V/s. The Tamil Nadu Electricity Regulatory Commission |
| 209.2 | DFR No. - 1856/2017 | APL | 320/2017 | TANGEDCO V/s. The Tamil Nadu Electricity Regulatory Commission |
| 209.3 | DFR No. - 1855/2017 | APL | 321/2017 | TANGEDCO V/s. The Tamil Nadu Electricity Regulatory Commission |
| 210 | DFR No. - 0814/2017 | APL | 229/2017 | M/s. Wellknown Polyester Ltd. V/s. Joint Electricity Regulatory Commission |
| 211 | DFR No. - 2060/2017 | APL | 234/2017 | Jaiprakash Power Ventures Ltd. V/s. Central Electricity Regulatory Commission |
| 212 | DFR No. - 2061/2017 | APL | 235/2017 | Brahmani Thermal Power Pvt. Ltd. V/s. PGCIL & Ors. |
| 213 | DFR No. - 1289/2017 | APL | 237/2017 | Essar Power Gujarat Ltd. V/s. Central Electricity Regulatory Commission |
| 214 | DFR No. - 4224/2017 | APL | 238/2017 | GRIDCO Ltd. V/s. NTPC Limited |
| 215 | DFR No. - 2120/2017 | APL | 242/2017 | Indian Wind Power Association (IWPA) V/s. Punjab State Electricity Regulatory Commission |
| 216 | DFR No. - 2315/2017 | APL | 244/2017 | Jaiprakash Power Ventures Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 218 | DFR No. - 1584/2017 | APL | 255/2017 | Damodar Valley Power Consumers Association V/s. West Bengal Electricity Regulatory Commission |
| 220 | DFR No. - 1481/2017 | APL | 258/2017 | M/s Asian Fine Cements Pvt.Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 221 | DFR No. - 2040/2017 | APL | 259/2017 | Gama Infraorop (P) Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 222 | DFR No. - 2153/2017 | APL | 260/2017 | UJVN Ltd. V/s. Uttrakhand Electricity Regulatory Commission |
| 224 | DFR No. - 2155/2017 | APL | 264/2017 | UJVN Ltd. V/s. Uttrakhand Electricity Regulatory Commission |
| 225 | DFR No. - 1550/2017 | APL | 269/2017 | Birla Corporation Ltd. V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.1 | DFR No. - 1548/2017 | APL | 270/2017 | RSWM LTD. V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.2 | DFR No. - 1730/2017 | APL | 272/2017 | Ultratech Cement Limited (Unit: Aditya Cement Works), |

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| | | | | V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.3 | DFR No. - 1549/2017 | APL | 273/2017 | Mangalam Cement Ltd V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.4 | DFR No. - 1677/2017 | APL | 275/2017 | Suzuki Spinners (Unit-II), (A Unit of Suzuki Textiles Ltd.) V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.5 | DFR No. - 1618/2017 | APL | 276/2017 | JK Tyre and Industries Ltd. V/s. Rajasthan Renewable Energy Corporation Limited |
| 225.6 | DFR No. - 1678/2017 | APL | 277/2017 | Ultratech Cement Limited (Unit: Kotputli Cement Works V/s. Rajasthan Renewable Energy Corporation Limited |
| 226 | DFR No.-1565/2017 | APL | 271/2017 | Hubli Electricity Supply Company Ltd. &Ors. V/s. UPCL & Ors. |
| 234 | DFR No. - 1214/2017 | APL | 280/2017 | Punjab Energy Development Agency (PEDA) V/s. Punjab State Electricity Regulatory Commission |
| 234.1 | DFR No. - 2085/2017 | APL | 371/2017 | Punjab Energy Development Agency (PEDA) V/s. Punjab State Electricity Regulatory Commission (PSERC) |
| 234.2 | DFR No. - 2855/2017 | APL | 398/2017 | Punjab Energy Development Agency (PEDA) V/s. Punjab State Electricity Regulatory Commission |
| 235 | DFR No. - 2628/2017 | APL | 281/2017 | Maharashtra State Power Generating Company Limited V/s. Maharashtra Electricity Regulatory Commission |
| 236 | DFR No. - 2502/2017 | APL | 283/2017 | Jaiprakash Power Ventures Limited V/s. Madhya Pradesh Electricity Regulatory Commission |
| 236.1 | DFR No. - 3966/2017 | APL | 131/2018 | Jaiprakash Power Ventures Limited V/s. Madhya Pradesh Electricity Regulatory Commission |
| 236.2 | DFR No. - 2180/2018 | APL | 231/2018 | Jaiprakash Power Ventures Limited V/s. Madhya Pradesh Electricity Regulatory Commission |
| 236-A | | APL | 286/2017 | Chhattisgarh State Power Distribution Co. Ltd. V/s. Chhattisgarh State Electricity Regulatory Commission & Ors. |
| 237 | DFR No. - 0801/2017 | APL | 287/2017 | Ambuja Cement Limited V/s. Himachal Pradesh Electricity Regulatory Commission, |
| 238 | DFR No. - 4002/2016 | APL | 288/2017 | M/s Akorn India Private Limited V/s. Himachal Pradesh Electricity Regulatory Commission |
| 241 | DFR No. - 1050/2017 | APL | 307/2017 | M/s Samalpatti Power Corporation Pvt. Ltd. V/s. Tamil Nadu Generation and Distribution Corporation Limited |
| 241.1 | DFR No. - 1793/2017 | APL | 344/2017 | TANGEDCO V/s. Samalpatti Power Company Pvt. Ltd. |
| 242 | DFR No. - 4119/2016 | APL | 309/2017 | Jala Shakta Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 243 | DFR No.3111/2017 | APL | 313/2017 | M/s Aurum Renewable Energy Pvt. Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 244 | DFR No. - 3112/2017 | APL | 314/2017 | M/s Diwakar Solar Projects Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 245 | DFR No. - 3113/2017 | APL | 315/2017 | M/s KVK Energy Ventures Pvt. Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 250 | DFR No. - 1874/2017 | APL | 322/2017 | M.P. Power Management Company Limited V/s. Central Electricity Regulatory Commission |
| 253 | DFR No. - 2207/2017 | APL | 325/2017 | Bharat Aluminium Company Limited V/s. Chhattisgarh State Electricity Regulatory Commission, |
| 254 | DFR No. - 4120/2016 | APL | 326/2017 | Jala Shakti Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 255 | DFR No. - 3136/2017 | APL | 329/2017 | M/s Radiant Solar Energies Pvt. Ltd. V/s. Punjab State Electricity Regulatory Commission |

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| 257 | DFR No. - 3477/2017 | APL | 333/2017 | Essar Power Gujarat Limited V/s. Central Electricity Regulatory Commission |
| 258 | DFR No. - 1935/2017 | APL | 334/2017 | Assam Power Distribution Company Ltd. V/s. ONGC Tripura Power Company Ltd. |
| 262 | DFR No. - 2625/2017 | APL | 340/2017 | All India Power Engineers' Federation V/s. M/s. Teesta Urja Ltd. |
| 263 | DFR No. - 2385/2017 | APL | 341/2017 | Surat Citizens Council Trust V/s. Gujarat Electricity Regulatory Commission |
| 263.1 | DFR No. - 2384/2017 | APL | 342/2017 | Surat Citizens Council Trust V/s. Gujarat Electricity Regulatory Commission |
| 266 | DFR No. - 0596/2017 | APL | 346/2017 | Ajmer Vidyut Vitran Nigam Limited V/s. M/s. Kishangarh Fibres (P) Ltd. |
| 267 | DFR No. - 0597/2017 | APL | 347/2017 | Ajmer Vidyut Vitran Nigam Ltd. V/s. M/s. Srinivas Sangmarmar Pvt. Ltd. |
| 268 | DFR No. - 3248/2017 | APL | 356/2017 | Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity Regulatory Commission |
| 269 | DFR No. - 3319/2017 | APL | 357/2017 | Rosa Power Supply Company Limited V/s. Uttar Pradesh Electricity Regulatory Commission |
| 269.1 | DFR No. - 3596/2017 | APL | 22/2018 | Uttar Pradesh Power Corporation Ltd. V/s. Uttar Pradesh Electricity Regulatory Commission |
| 270 | DFR No. - 2458/2017 | APL | 358/2017 | Meghalaya Power Distribution Corpn. Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 271 | DFR No. - 2497/2017 | APL | 361/2017 | Meghalaya Power Transmission Corpn. Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 272 | DFR No. - 2428/2017 | APL | 362/2017 | Federation of Karnataka Chambers of Commerce and Industry (FKCCI) V/s. Karnataka Electricity Regulatory Commission |
| 273 | DFR No. - 1975/2017 | APL | 364/2017 | Schlumberger Asia Services Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 274 | DFR No. - 2508/2017 | APL | 367/2017 | Meghalaya Power Generation Corpn. Ltd. V/s. Meghalaya State Electricity Regulatory Commission |
| 276 | DFR No. - 2418/2017 | APL | 373/2017 | NLC India Limited V/s. Central Electricity Regulatory Commission |
| 277 | DFR No. - 2070/2017 | APL | 374/2017 | NLC India Limited V/s. Tamil Nadu Electricity Regulatory Commission |
| 279 | DFR No. - 2835/2017 | APL | 377/2017 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 279.1 | DFR No. - 4240/2017 | APL | 92/2018 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 279.2 | DFR No. - 2235/2018 | APL | 249/2018 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 282 | DFR No. - 2288/2017 | APL | 382/2017 | M/s Green Energy Association V/s. Jharkhand State Electricity Regulatory Commission |
| 283 | DFR No. - 2994/2017 | APL | 391/2017 | Madhya Pradesh Power Management Company Limited V/s. Central Electricity Regulatory Commission |
| 284 | DFR No. - 4092/2016 | APL | 396/2017 | M/s S.P.S. Steel Rolling Mills Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 284.1 | DFR No. - 4003/2016 | APL | 397/2017 | M/s Asian Concretes and Cement (P) Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 287 | DFR No. - 3819/2017 | APL | 400/2017 | Sarda Energy and Minerals Ltd V/s. Central Electricity Regulatory Commission |
| 290 | DFR No. - 3476/2017 | APL | 10/2018 | NTPC Limited V/s. AP Eastern Power Distribution |

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| 292 | DFR No. - 3334/2017 | APL | 13/2018 | Jaiprakesh Power Ventures Limited V/s. Central Electricity Regulatory Commission |
| 293 | DFR No. - 3865/2017 | APL | 15/2018 | Delhi Transco Ltd V/s. Delhi Electricity Regulatory Commission |
| 297 | DFR No. - 0090/2018 | APL | 23/2018 | NTPC Limited V/s. West Bengal State Electricity Distribution Company Limited |
| 298 | DFR No. - 2991/2017 | APL | 25/2018 | M/s Lourdes Society for Health Care and Research V/s. Kerala State Electricity Regulatory Commission |
| 301 | DFR No. - 3239/2017 | APL | 45/2018 | Tata Power Trading Company Limited V/s. Karnataka Electricity Regulatory Commission |
| 301-A | | APL | 47/2018 | Damodar Valley Corporation V/s. West Bengal Electricity Regulatory Commission |
| 302 | DFR No. - 0657/2018 | APL | 48/2018 | Federation of Industries Associations V/s. Joint Electricity Regulatory Commission for the State of Goa and Union Territories |
| 304 | DFR No. - 3565/2018 | APL | 55/2018 | Guttaseema Wind Energy Company Pvt. Ltd. V/s. Karnataka Electricity Regulatory Commission |
| 305 | DFR No. - 4092/2017 | APL | 56/2018 | TANGEDCO V/s. Central Electricity Regulatory Commission |
| 305.1 | DFR No. - 1658/2018 | APL | 329/2018 | Tamil Nadu Generation and Distribution Corporation V/s. Central Electricity Regulatory Commission |
| 306 | DFR No. - 4040/2017 | APL | 69/2018 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 307 | DFR No. - 4093/2017 | APL | 70/2018 | BSES Yamuna Power Limited V/s. Delhi Electricity Regulatory Commission |
| 308 | DFR No. - 4074/2017 | APL | 71/2018 | BSES Yamuna Power Limited V/s. Delhi Electricity Regulatory Commission |
| 309 | DFR No. - 4039/2017 | APL | 72/2018 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 312 | DFR No. - 0653/2018 | APL | 80/2018 | Rajasthan Rajya Vidyut Utpadan Nigam Ltd. V/s. Jaipur Vidyut Vitran Nigam Limited |
| 313 | DFR No. - 0560/2018 | APL | 81/2018 | Maharashtra State Electricity Distribution Co. Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 314 | DFR No. - 0008/2018 | APL | 85/2018 | Indian Wind Power Association V/s. Rajasthan Electricity Regulatory Commission |
| 315 | DFR No. - 4064/2017 | APL | 86/2018 | Tamil Nadu Newsprint and Papers Ltd. V/s. Tamil Nadu Generation and Distribution Corporation Ltd. |
| 315.1 | DFR No. - 4037/2017 | APL | 87/2018 | M/s. Seshasayee Paper and Boards Limited V/s. Tamil Nadu Generation and Distribution Corporation Ltd. |
| 315.2 | DFR No. - 0278/2018 | APL | 100/2018 | Chemplast Sanmar Limited V/s. Tamil Nadu Generation and Distribution Corporation Ltd. |
| 319 | DFR No. - 0170/2018 | APL | 99/2018 | BSES Rajdhani Power Limited V/s. Pragati Power Corporation Limited |
| 319.1 | DFR No. - 0169/2018 | APL | 101/2018 | BSES Rajdhani Power Limited V/s. Indraprastha Power Generation Company Limited |
| 322 | DFR No. - 4148/2017 | APL | 105/2018 | Smt. L. Nagarathna V/s. Karnataka Electricity Regulatory Commission |
| 323 | DFR No. - 0416/2018 | APL | 108/2018 | M/s Tanot Wind Power Venture Pvt. Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 324 | DFR No. - 4152/2017 | APL | 109/2018 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |

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| 324.1 | DFR No. - 4153/2017 | APL | 110/2018 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 324.2 | DFR No. - 1008/2018 | APL | 209/2018 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 324.3 | | APL | 27/2021 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 324.4 | | APL | 31/2021 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 326 | DFR No. - 0021/2018 | APL | 111/2018 | Jaipur Vidyut Vitran Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 326.1 | DFR No. - 0026/2018 | APL | 112/2018 | Jaipur Vidyut Vitran Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 328 | DFR No. - 3965/2017 | APL | 115/2018 | Kanan Devan Hills Plantations Company Private Limited V/s. Kerala State Electricity Regulatory Commission |
| 329 | DFR No. - 1686/2018 | APL | 119/2018 | Indo Rama Synthetics Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 330 | DFR No. - 1290/2018 | APL | 127/2018 | Shekhawati Transmission Service Company Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 333 | DFR No. - 0166/2018 | APL | 132/2018 | Power Grid Corporation of India Ltd. V/s. Central Electricity Regulatory Commission |
| 336 | DFR No. - 0824/2018 | APL | 148/2018 | Rajasthan Urja Vikas Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 336.1 | DFR No. - 1563/2018 | APL | 253/2018 | D.B. Power Ltd. V/s. Central Electricity Regulatory Commission |
| 337 | DFR No. - 0918/2018 | APL | 149/2018 | Hindustan Petroleum Corporation Limited V/s. Tamil Nadu Electricity Regulatory Commission |
| 338 | DFR No. - 1996/2018 | APL | 161/2018 | Maharashtra State Electricity Distribution Company Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 339 | DFR No. - 1798/2018 | APL | 167/2018 | Global Energy Private Limited V/s. Maharashtra Electricity Regulatory Commission |
| 342 | DFR No. - 0825/2018 | APL | 185/2018 | M/s Aryan MP Power Generation Pvt. Ltd. V/s. Central Electricity Regulatory Commission |
| 342.1 | DFR No. - 1481/2019 | APL | 218/2019 | Aryan MP Power Generation Pvt. Ltd. V/s. Central Electricity Regulatory Commission |
| 343 | DFR No. - 1920/2018 | APL | 190/2018 | Uttarakhand Power Corporation Ltd. V/s. M/s. India Glycols Ltd. |
| 344 | DFR No. - 1614/2018 | APL | 192/2018 | The Tata Power Company Limited (Distribution) V/s. Maharashtra Electricity Regulatory Commission |
| 345 | DFR No. - 2468/2018 | APL | 200/2018 | M/s. Azure Renewable Energy Pvt. Ltd V/s. Punjab State Electricity Regulatory Commission |
| 346 | DFR No. - 1699/2018 | APL | 201/2018 | The South Indian Sugar Mills Association V/s. Tamil Nadu Electricity Regulatory Commission |
| 347 | DFR No. - 0777/2017 | APL | 204/2018 | BEML Limited V/s. The Karnataka Electricity Regulatory Commission |
| 348 | | APL | 334/2021 | Tata Power Delhi Distribution Ltd. V/s. Delhi Electricity Regulatory Commission |
| 349 | DFR No. - 2125/2018 | APL | 221/2018 | Gujarat Urja Vikas Nigam Ltd. V/s. M/s Tarini Infrastructure Ltd |
| 350 | DFR No. - 2025/2018 | APL | 222/2018 | Jharkhand Bijli Vitran Nigam Ltd. V/s. Jharkhand State Electricity Regulatory Commission |
| 351 | DFR No. - 2026/2018 | APL | 223/2018 | Jharkhand Bijli Vitran Nigam Ltd. V/s. Jharkhand State |

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| | | | | Electricity Regulatory Commission |
| 352 | DFR No. - 2035/2018 | APL | 224/2018 | Delhi Transco Ltd. V/s. Delhi Electricity Regulatory Commission |
| 355 | DFR No. - 1615/2018 | APL | 247/2018 | Power Transmission Corporation Of Uttarakhand Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 357 | DFR No. - 3226/2018 | APL | 251/2018 | Global Energy Private Limited (GEPL) V/s. Maharashtra Electricity Regulatory Commission |
| 363 | DFR No. - 1328/2018 | APL | 259/2018 | Manchukonda Agrotech Pvt. Ltd. V/s. Karnataka Electricity Regulatory Commission |
| 365 | DFR No. - 1241/2018 | APL | 262/2018 | M.R.Shivaswamy V/s. State of Karnataka |
| 366 | DFR No. - 2374/2018 | APL | 269/2018 | International Power Corporation Private Limited V/s. Karnataka Electricity Regulatory Commission |
| 368 | DFR No. - 2430/2018 | APL | 281/2018 | Damodar Valley Corporation V/s. Jharkhand State Electricity Regulatory Commission |
| 369 | DFR No. - 3135/2018 | APL | 293/2018 | M/s Jaiprakash Power Ventures Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission |
| 370 | | APL | 295/2018 | Uttarakhand Power Corporation Ltd. V/s. M/s Uttar Bharat Hydro Power Pvt. Ltd & Anr. |
| 370-A | | APL | 296/2018 | Power Company of Karnataka Ltd. & Ors. V/s. Southern Regional Load Despatch Center & Ors. |
| 371 | DFR No. - 2238/2018 | APL | 298/2018 | Tarini Infrastructure Ltd. V/s. Gujarat Electricity Regulatory Commission |
| 372 | DFR No. - 2487/2018 | APL | 306/2018 | Association of DVC HTConsumers of Jharkhand V/s. Jharkhand State Electricity Regulatory Commission |
| 373 | DFR No. - 3164/2018 | APL | 309/2018 | Uttar Pradesh Jal Vidyut Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 374 | | APL | 312/2018 | INOX Air Products Private Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 374.1 | | APL | 400/2018 | CLC Industries Limited & Anr. V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 374.2 | | APL | 86/2019 | Orient Cement Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 379 | DFR No. - 2916/2018 | APL | 334/2018 | Uttar Pradesh Sugar Mills Co-Gen Association V/s. Uttar Pradesh Electricity Regulatory Commission (UPERC) |
| 380 | DFR No. - 2789/2018 | APL | 339/2018 | Paschim Gujarat Vij Company Ltd. V/s. Investment and Precision Casting Ltd. |
| 382 | DFR No. - 3053/2018 | APL | 349/2018 | Organisation of Indian Engineering Industries V/s. West Bengal Electricity Regulatory Commission |
| 383 | DFR No. - 4308/2018 | APL | 352/2018 | BSES Kerala Power Limited V/s. Kerala Electricity Regulatory Commission |
| 383.1 | DFR No. - 0559/2019 | APL | 240/2019 | Kerala State Electricity Board Ltd. V/s. Kerala State Electricity Regulatory Commission |
| 384 | DFR No. - 2748/2018 | APL | 356/2018 | M/s Teestavalleey PowerTransmission Ltd. V/s. Central Electricity Regulatory Commission |
| 385 | DFR No. - 3073/2018 | APL | 359/2018 | Uttarakhand Power Corp. Ltd. V/s. Uttarakhand Electricity Regulatory Commission |
| 386 | DFR No. - 3269/2018 | APL | 360/2018 | ACME Solar Holdings Ltd. & Ors. V/s. Uttarakhand Electricity Regulatory Commission & Ors. |
| 387 | DFR No. - 2958/2018 | APL | 367/2018 | Paschim Gujrat Vij Co. Ltd. V/s. M/s Welspun Corp.Ltd. |
| 388 | DFR No. - 1480/2018 | APL | 371/2018 | Madhya Pradesh Power Management Company Limited V/s. Central Electricity Regulatory Commission |

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| 389 | DFR No. - 2991/2018 | APL | 378/2018 | Assam Power Distribution Company Limited V/s. Assam Electricity Regulatory Commission |
| 398 | DFR No. - 4193/2018 | APL | 401/2018 | Sahu Hydro Power Pvt. Ltd. V/s. Himachal Pradesh Electricity Regulatory Commission |
| 399 | DFR No. - 4594/2018 | APL | 02/2019 | DCM Shriram Ltd. V/s. Jaipur Vidyut Vitran Nigam Limited |
| 399.1 | DFR No. - 4860/2018 | APL | 55/2019 | Shree Cement Ltd. V/s. Rajasthan Electricity Regulatory Commission |
| 399.2 | DFR No. - 2425/2019 | APL | 05/2020 | RSWM Ltd. V/s. Ajmer Vidyut Vitran Nigam Limited |
| 399.3 | DFR No. - 2428/2019 | APL | 07/2020 | Sangam (India) Ltd. V/s. Ajmer Vidyut Vitran Nigam Limited |
| 400 | DFR No. - 2159/2019 | RP | 04/2019 | Maithan Alloys Ltd. V/s. Central Electricity Regulatory Commission |
| 403 | DFR No. - 2968/2018 | APL | 16/2019 | BSES Rajdhani Power Limited V/s. Delhi Electricity Regulatory Commission |
| 406 | DFR No. - 3520/2018 | APL | 28/2019 | Hindustan Petroleum Corporation Ltd. V/s. Karnataka Electricity Regulatory Commission |
| 409 | DFR No. - 4846/2018 | APL | 47/2019 | TANGEDCO V/s. Tamil Nadu Electricity Regulatory Commission |
| 413 | DFR No. - 3728/2018 | APL | 61/2019 | Matrix Power (Wind) Pvt. Ltd. V/s. Karnataka Electricity Regulatory Commission |
| 414 | DFR No. - 4798/2018 | APL | 66/2019 | Pudumjee Paper Products Ltd. V/s. Maharashtra State Electricity Distribution Co. Ltd. |
| 418 | DFR No. - 4154/2018 | APL | 84/2019 | Radiant Castings V/s. Himachal Pradesh State Electricity Regulatory Commission |
| 421 | DFR No. - 3446/2018 | APL | 99/2019 | Vijyalakshmi Hydro Power Pvt. Ltd. V/s. Karnataka Power Transmission Corporation Ltd. |
| 422 | DFR No. - 0045/2019 | APL | 100/2019 | Maharashtra State Electricity Distribution Company Limited V/s. Maharashtra State Electricity Regulatory Commission |
| 423 | DFR No. - 1050/2019 | APL | 104/2019 | Swasti Power Ltd. V/s. Punjab State Electricity Regulatory Commission |
| 424 | DFR No. - 3178/2018 | APL | 109/2019 | Damodar Valley Corporation V/s. West Bengal Electricity Regulatory Commission |
| 425 | DFR No. - 0396/2019 | APL | 110/2019 | Tungabhadra Solar Parks Private Limited V/s. Karnataka Electricity Regulatory Commission |
| 429 | DFR No. - 3298/2018 | APL | 134/2019 | Maharashtra State Electricity Distribution Company Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 430 | DFR No. - 3592/2018 | APL | 137/2019 | NTPC Ltd. V/s. Central Electricity Regulatory Commission |
| 431 | DFR No. - 3886/2018 | APL | 139/2019 | Gimatex Industries Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 431A | | APL | 151/2019 | Global Energy Private Limited V/s. Maharashtra Electricity Regulatory Commission & Anr |
| 434 | DFR No. - 1122/2019 | APL | 200/2019 | Global Energy Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 435 | | APL | 203/2019 | M/s. Him Urja Pvt. Ltd. V/s. Uttarakhand Power Corporation Ltd. & Anr. |
| 441 | DFR No. - 1140/2019 | APL | 217/2019 | Punjab State Power Corporation Limited V/s. Mytrah Aadhya Power Pvt Ltd. |
| 443 | | APL | 237/2019 | DCM Textiles V/s. Dakshin Haryana Bijli Vitran Nigam Ltd. & Ors. |
| 448 | DFR No. - 2234/2019 | APL | 286/2019 | Dodson-Lindblom Hydro Power Private Limited V/s. |

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| | | | | Maharashtra Electricity Regulatory Commission |
| 450 | DFR No. - 2188/2019 | APL | 294/2019 | Serum Institute of India Private Limited V/s. Maharashtra Electricity Regulatory Commission |
| 450-A | | APL | 297/2019 | Jindal India Thermal Power Limited V/s. Odisha Electricity Regulatory Commission & Ors. |
| 453 | DFR No. - 2151/2019 | APL | 303/2019 | M/s. Jayaswal Neco Industries Limited V/s. Chhattisgarh State Electricity Regulatory Commission |
| 453-A | | APL | 306/2019 | Teesta Urja Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 454 | DFR No. - 2253/2019 | APL | 309/2019 | Madhya Pradesh Power Management Company Limited V/s. Damodar Valley Corporation |
| 455 | DFR No. - 2230/2019 | APL | 314/2019 | Technocrats and Managers Society of Advanced Learning and Gramothan V/s. Rajasthan Electricity Regulatory Commission |
| 456 | DFR No. - 2249/2019 | APL | 318/2019 | NTPC Tamil Nadu Energy Company Limited V/s. Andhra Pradesh Transmission Corporation Limited |
| 457 | DFR No. - 2229/2019 | APL | 320/2019 | Meels Hotels Private Limited V/s. Rajasthan Electricity Regulatory Commission |
| 458 | DFR No. - 2289/2019 | APL | 341/2019 | Jaiprakash Power Ventures Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 458-A | | APL | 347/2019 | Sasan Power Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 458-B | | APL | 349/2019 | GVK Power (Goindwal Sahib) Limited V/s. Punjab State Electricity Regulatory Commission & Anr. |
| 460 | DFR No. - 2181/2019 | APL | 361/2019 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission |
| 462 | DFR No. - 2323/2019 | APL | 375/2019 | J K Minerals V/s. Madhya Pradesh Electricity Regulatory Commission |
| 463 | DFR No. - 2244/2019 | APL | 385/2019 | Jaipur Vidyut Vitran Nigam Limited V/s. ACME Jodhpur Solar Power Private Limited |
| 464 | DFR No. - 2246/2019 | APL | 388/2019 | Jaipur Vidyut Vitran Nigam Limited V/s. ACME Rewa Solar Energy Private Limited |
| 465 | DFR No. - 2327/2019 | APL | 393/2019 | Pragati Power Corporation Limited V/s. Delhi Electricity Regulatory Commission |
| 466 | DFR No. - 2341/2019 | APL | 397/2019 | BSES Yamuna Power Ltd. V/s. Delhi Electricity Regulatory Commission |
| 467 | DFR No. - 2335/2019 | APL | 399/2019 | NTPC Limited V/s. Chhattisgarh State Power Distribution Company Limited |
| 468 | DFR No. - 2275/2019 | APL | 400/2019 | Bothe Windfarm Development Private Limited V/s. Maharashtra Electricity Regulatory Commission |
| 469 | | APL | 125/2021 | M/s Inland Power Limited V/s. Jharkhand State Electricity Regulatory Commission & Anr. |
| 469-A | | APL | 412/2019 | Haryana Power Purchase Centre V/s. Sasan Power Limited & Ors. |
| 469-A.1 | | APL | 426/2019 | Jaipur Vidyut Vitran Nigam Limited & Ors. V/s. Sasan Power Limited & Ors. |
| 470 | DFR No. - 2104/2019 | APL | 419/2019 | CLC Industries Ltd. V/s. Maharashtra Electricity Regulatory Commission |
| 471 | DFR No. - 2155/2019 | APL | 420/2019 | Uttarakhand Power Corporation Ltd. V/s. Uttar Bharat Hydro Power Private Limited |
| 472 | DFR No. - 2352/2019 | APL | 424/2019 | Mahindra CIE Automotive Ltd. V/s. Maharashtra Electricity Regulatory Commission |

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| 473 | DFR No. - 2346/2019 | APL | 430/2019 | Everest Power Private Limited V/s. Punjab State Electricity Regulatory Commission |
| 473.1 | DFR-456/21 | APL | 416/2022 | Everest Power Private Limited V/s. Punjab State Electricity Regulatory Commission & Ors. |
| 474 | DFR No. - 2374/2019 | APL | 431/2019 | Minar Renewable Energy Projects Private Limited V/s. Kerala State Electricity Board Ltd. |
| 475 | DFR No. - 2390/2019 | APL | 436/2019 | Essar Power (Madhya Pradesh) Limited V/s. Central Electricity Regulatory Commission |
| 476 | DFR No. - 2350/2019 | APL | 440/2019 | Punjab State Power Corporation Limited V/s. Everest Power Private Limited |
| 477 | DFR No. - 2344/2019 | APL | 441/2019 | BSES Rajdhani Power Ltd. V/s. Delhi Electricity Regulatory Commission |
| 479 | DFR No. - 2417/2019 | APL | 04/2020 | krishna Windfarms Developers Private Limited V/s. Central Electricity Regulatory Commission |
| 483 | DFR No. - 2437/2019 | APL | 08/2020 | SKS Power Generation (Chhattisgarh) Limited V/s. Central Electricity Regulatory Commission |
| 484 | DFR No. - 2403/2019 | APL | 14/2020 | Vidarbha industries Private Limited V/s. Maharashtra Electricity Regulatory Commission |
| 485 | DFR No. - 0005/2020 | APL | 15/2020 | Alchem International Private Limited V/s. Dakshin Haryana Bijli Vitran Nigam Ltd |
| 486 | DFR No. - 2265/2019 | APL | 18/2020 | Bharat Aluminm Company Limited V/s. Central Electricity Regulatory Commission |
| 487 | DFR No. - 2443/2019 | APL | 21/2020 | BSES Yamuna Power Ltd. V/s. Delhi Electricity Regulatory Commission |
| 487-A | | APL | 22/2020 | M/s. Nabha Power Ltd. V/s. Punjab State Electricity Regulatory Commission & Anr. |
| 488 | DFR No. - 2447/2019 | APL | 33/2020 | Tata Power Delhi Distribution Ltd. V/s. Delhi Electricity Regulatory Commission |
| 490 | DFR No. - 2445/2019 | APL | 48/2020 | Kanan Devan Hills Plantations Company Limited V/s. Kerala State Electricity Regulatory Commission |
| 491 | DFR No. - 2413/2019 | APL | 49/2020 | Jaiprakash Power Ventures Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission |
| 494 | DFR No. - 1046/2019 | APL | 53/2020 | Renew Solar Energy (TN) Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission |
| 495 | DFR No. - 0041/2020 | APL | 54/2020 | Talettutayi Solar Projects Four Private Limited V/s. Solar Energy Corporation of India Limited |
| 496 | DFR No. - 0010/2020 | APL | 58/2020 | Shree Cement Limited V/s. Karnataka Electricity Regulatory Commission |
| 498 | DFR No. - 4069/2018 | APL | 60/2020 | Avdhut Swami Metal Works V/s. Delhi Electricity Regulatory Commission |
| 501 | DFR No. - 2240/2019 | APL | 67/2020 | Classic Citi Investments Private Limited V/s. Maharashtra State Electricity Distribution Company Ltd. |
| 502 | DFR No. - 2179/2019 | APL | 69/2020 | Greenko Budhil Hydro Power Private Limited V/s. Central Electricity Regulatory Commission |
| 502.1 | DFR No. - 2174/2019 | APL | 70/2020 | Greenko Budhil Hydro Power Private Limited V/s. Central Electricity Regulatory Commission |
| 502.2 | DFR No. - 2177/2019 | APL | 72/2020 | Greenko Budhil Hydro Power Private Limited V/s. Central Electricity Regulatory Commission |
| 502.3 | DFR No. - 2175/2019 | APL | 73/2020 | Greenko Budhi Hydro Power Private Limited V/s. Central Electricity Regulatory Commission |
| 506 | DFR No. - 0056/2020 | APL | 76/2020 | Udupi Power Corporation Limited V/s. Central Electricity |

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| 507 | DFR No. - 0054/2020 | APL | 81/2020 | Gujarat Urja Vikas Nigam Limited V/s. Ajanta Energy Private Limited |
| 508 | DFR No. - 4929/2018 | APL | 82/2020 | Kanan Devan Hills Plantation Company Private Limited V/s. Kerala State Electricity Regulatory Commission |
| 510 | DFR No. - 2381/2019 | APL | 87/2020 | Star Wire (India) Ltd. V/s. Haryana Vidyut Prasaran Nigam Limited |
| 510.1 | DFR No. - 0157/2020 | APL | 290/2021 | Haryana Vidyut Prasaran Nigam Limited V/s. Star Wire (India) Limited |
| 510-A | | APL | 93/2020 | Madhya Pradesh Power Management Company Limited V/s. Damodar Valley Corporation & Anr. |
| 510-A.1 | | APL | 94/2020 | Madhya Pradesh Power Management Company Limited V/s. Damodar Valley Corporation & Anr. |
| 511 | | APL | 95/2020 | Haldia Energy Limited V/s. West Bengal Electricity Regulatory Commission |
| | | APL | 102/2020 | Tamil Nadu Generation and Distribution Corporation Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 513 | DFR No. - 2333/2019 | APL | 105/2020 | BSES Yamuna Power Ltd. V/s. Delhi Electricity Regulatory Commission |
| 514 | DFR No. - 0137/2020 | APL | 106/2020 | Essar Power M.P. Ltd. V/s. Central Electricity Regulatory Commission |
| 515 | DFR No. - 0171/2020 | APL | 107/2020 | Rosa Power Supply Company Limited V/s. Uttar Pradesh Power Corporation Limited |
| 516 | | APL | 130/2020 | Sandhya Hydro Power Projects Balargha Private Limited V/s. Himachal Pradesh State Load Despatch Centre & Ors. |
| 517 | DFR No. - 0178/2020 | APL | 135/2020 | NHPC Ltd. V/s. Powergrid Corporation of India Ltd. |
| 518 | DFR No. - 0268/2020 | APL | 142/2020 | Damodar Valley Power Consumer Association V/s. West Bengal Electricity Regulatory Commission |
| 519 | DFR No. - 0143/2020 | APL | 143/2020 | Adhunik Power and Natural Resources Limited V/s. Central Electricity Regulatory Commission |
| 519-A | | APL | 146/2020 | The Tata Power Company Limited V/s. Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s) |
| | | APL | 147/2020 | ACME Chittorgarh Solar Energy Private Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 520 | DFR No. - 0274/2020 | APL | 150/2020 | Jamshedpur Utilities and Services Company Limited V/s. Jharkhand State Electricity Regulatory Commission |
| 522-A | | APL | 165/2020 | Mytrah Akshaya Energy Private Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 522-B | | APL | 168/2020 | PTC India Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 524 | DFR No. - 0275/2020 | APL | 172/2020 | Tata Power Company Ltd. (Transmission) V/s. Maharashtra Electricity Regulatory Commission |
| 524-A | | APL | 177/2020 | Solar Energy Corporation of India Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 524-B | | APL | 181/2020 | Adani Green Energy (UP) Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 526 | DFR No. - 0035/2020 | APL | 183/2020 | Maruti Clean Coal V/s. Central Electricity Regulatory Commission |
| 527 | DFR No. - 2201/2019 | APL | 184/2020 | Tripura State Electricity Corporation Limited V/s. North |

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| | | | | Eastern Electric Power Corporation Limited |
| 527-A | | APL | 185/2020 | Powerica Limited V/s. Maharashtra State Electricity Transmission Co. Ltd. & Anr. |
| 528 | DFR No. - 2416/2019 | APL | 187/2020 | Godawari Green Energy Limited V/s. Rajasthan Electricity Regulatory Commission |
| 528-A | | APL | 191/2020 | WEIZMANN Limited & Anr. V/s. Central Electricity Regulatory Commission & Anr. |
| 529 | DFR No. - 2444/2019 | APL | 192/2020 | Power Company of Karnataka Ltd. V/s. Athani Sugars Limited |
| 529-A | | APL | 195/2020 | Cement Corporation of India V/s. Chattisgarh State Power Distribution Company Limited & Anr. |
| 532 | DFR No. - 4640/2018 | APL | 214/2020 | Punjab Energy Development Agency V/s. Punjab State Electricity Regulatory Commission |
| 533 | DFR No. - 2316/2019 | APL | 215/2020 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 533-A | | APL | 216/2020 | M/s Rajasthan Steel Chambers V/s. Rajasthan Electricity Regulatory Commission & Anr. |
| 535 | DFR No. - 2398/2019 | APL | 225/2020 | Kashi Vishvanath Textile Mills Private Limited V/s. Uttarakhand Power Corporation Ltd |
| 535-A | | APL | 226/2020 | Powergrid Corporation of India Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 536 | DFR No. - 0389/2020 | APL | 228/2020 | GVK Power (Goindwal Sahib) Limited V/s. Punjab State Electricity Regulatory Commission |
| 536-A | | APL | 233/2020 | M/s Shivanchal Alloys Private Limited V/s. Rajasthan Electricity Regulatory Commission & Anr. |
| 536-B | | APL | 235/2020 | Adani Green Energy (UP) Limited V/s. Bangalore Electricity Supply Company Ltd & Ors. |
| 537 | DFR No. - 2290/2019 | APL | 238/2020 | Richmond Power Private Limited V/s. Andhra Pradesh Electricity Regulatory Commission |
| 538 | DFR No. - 2317/2019 | APL | 240/2020 | Jindal Aluminium Limited V/s. Karnataka Electricity Regulatory Commission |
| 539 | DFR No. - 0031/2020 | APL | 241/2020 | T.T. Limited V/s. Paschim Gujarat Vij Company Limited |
| 539-A | | APL | 246/2020 | Tata Power Company Limited V/s. Jharkhand State Electricity Regulatory Commission & Anr. |
| 539-B | | APL | 247/2020 | Adani Green Energy (UP) Limited V/s. Bangalore Electricity Supply Company Ltd & Ors. |
| 543 | DFR No. - 2399/2019 | APL | 248/2020 | Rajasthan Urja Vikas Nigam Ltd. V/s. Central Electricity Regulatory Commission |
| 543-A | | APL | 249/2020 | Punjab State Power Corporation Limited V/s. GVK Power (Goindwal Sahib) Limited & Anr. |
| 543-B | | APL | 01/2021 | Adani Green Energy (UP) Limited V/s. Bangalore Electricity Supply Company Ltd & Ors. |
| 544 | DFR No. - 2385/2019 | EP | 04/2021 | Rajasthan Rajya Vidyut Prasaran Nigam Limited V/s. Inox Renewable Ltd. & Anr. |
| 547 | DFR No. - 0475/2020 | APL | 15/2021 | Rajasthan Textile Mills Association V/s. Jaipur Vidyut Vitran Nigam Limited |
| 547-A | | APL | 20/2021 | Chhattisgarh State Power Distribution Company Limited V/s. Chhattisgarh State Electricity Regulatory Commission & Anr. |
| 548 | DFR No. - 0013/2020 | APL | 26/2021 | West Bengal Power development Corporation Limited V/s. West Bengal Electricity Regulatory Commission |
| 550 | DFR No. - 2336/2019 | APL | 30/2021 | Photon Suryodaya Private Limited V/s. Punjab State |

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| | | | | Power Corporation Limited |
| 550-A | | APL | 33/2021 | GRIDCO Limited V/s. Powergrid Corporation of India Ltd. & Ors. |
| 550-B | | APL | 45/2021 | BSES Rajdhani Power Ltd. & Anr. V/s. Central Electricity Regulatory Commission & Ors. |
| 550-C | | APL | 46/2021 | Power Grid Corporation of India Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 551 | DFR No. - 0595/2019 | APL | 48/2021 | North Bihar Power Distribution Company Ltd. V/s. Bihar Electricity Regulatory Commission |
| 553 | DFR No. - 2366/2019 | APL | 54/2021 | Bihar State Power Holding Company Limited V/s. Central Electricity Regulatory Commission |
| 554 | DFR No. - 2314/2019 | APL | 60/2021 | Rimjhim Ispat Limited V/s. Uttar Pradesh Electricity Regulatory Commission |
| 554-A | | APL | 66/2021 | Uttar Haryana Bijli Vitaran Nigam Ltd. & Anr. V/s. Haryana Electricity Regulatory Commission |
| 554-B | | APL | 68/2021 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission & Anr. |
| 554-C | | APL | 79/2021 | Viyat Power Private Limited V/s. Kerala State Electricity Regulatory Commission & Ors. |
| 554-D | | APL | 91/2021 | Damodar Valley Corporation V/s. Jharkhand State Electricity Regulatory Commission & Ors. |
| 554-E | | APL | 93/2021 | Rajasthan Textile Mills Association V/s. Jaipur Vidyut Vitran Nigam Limited & Ors. |
| 554-F | | APL | 304/2021 | Damodar Valley Corporation V/s. Punjab State Electricity Regulatory Commission & Ors. |
| 555 | | APL | 116/2021 | Tata Power Delhi Distribution Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 556 | DFR No. - 0245/2020 | APL | 120/2021 | Tata Steel Limited V/s. Jharkhand State Electricity Regulatory Commission |
| 556-A | | APL | 128/2021 | M/s Simbhaoli Power Private Limited V/s. Uttar Pradesh Electricity Regulatory Commission & Ors. |
| 557 | DFR No. - 0111/2021 | APL | 130/2021 | Solar Energy Corporation of India Limited V/s. Maharashtra Electricity Regulatory Commission |
| 557-A | | APL | 131/2021 | Adhunik Power and Natural Resources Limited V/s. Jharkhand State Electricity Regulatory Commission & Ors. |
| 557-B | | APL | 135/2021 | G.R. Enterprises V/s. Himachal Pradesh Electricity Regulatory Commission & Ors. |
| 557-B-1 | | APL | 138/2021 | Gujarat Urja Vikas Nigam Limited V/s. Essar Power Limited & Anr. |
| 557-C | | APL | 139/2021 | Jigajinagi Jagtap Solar Power Private Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 557-D | | APL | 140/2021 | Jigajinagi Jagtap Solar Energy Private Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 557-E | | APL | 142/2021 | M/s. BSL Limited V/s. Ajmer Vidyut Vitran Nigam Limited & Ors. |
| 557-F | | APL | 143/2021 | Ajmer Vidyut Vitran Nigam Limited V/s. Teesta Urja Ltd. & Ors. |
| 557-G | | APL | 144/2021 | Tata Power Company Limited (Generation) V/s. Maharashtra Electricity Regulatory Commission |
| 557-F | | APL | 146/2021 | Power Grid Corporation of India Ltd. V/s. Central Electricity Regulatory Commission & Ors. |
| 558 | DFR No. - 0024/2020 | APL | 156/2021 | West Bengal Electricity Distribution Company Ltd. V/s. |

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| | | | | Central Electricity Regulatory Commission |
| 559 | DFR No. - 2242/2019 | APL | 158/2021 | Southern Power Distribution Company of Telangana Ltd. V/s. Central Electricity Regulatory Commission |
| 560 | | APL | 161/2021 | Chhattisgarh State Power Distribution Company Limited V/s. Chhattisgarh State Electricity Regulatory Commission |
| 561 | | APL | 179/2021 | M/s. Tata Steel Limited V/s. Jharkhand State Electricity Regulatory Commission & Ors. |
| 562 | | APL | 186/2021 | Chhattisgarh State Power Distribution Co. Ltd. V/s. M/s. Suryakant Gupta, Proprietor, Rajaram Maize Product & Anr. |
| 563 | | APL | 196/2021 | Baroda Bushing and Indulators V/s. Gujarat Electricity Regulatory Commission & Anr. |
| 564 | | APL | 211/2021 | AMR Power Private Limited V/s. Mangalore Electricity Supply Co. Ltd. & Anr. |
| 565 | | APL | 216/2021 | Emmvee Solar Systems Private Limited V/s. Bangalore Electricity Supply Company Ltd. & Anr. |
| 566 | | APL | 218/2021 | RCI Power Limited V/s. Andhra Pradesh Electricity Regulatory Commission & Anr. |
| 567 | | APL | 219/2021 | Bharath Wind Farm Limited V/s. Andhra Pradesh Electricity Regulatory Commission & Anr. |
| 568 | | APL | 223/2021 | DJ Enegy Pvt. Ltd. & Anr. V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 568.1 | | APL | 269/2021 | Ostro Madhya Wind Private Limited V/s. Madhya Pradesh Power Transmission Company Limited & Ors. |
| 568.2 | | APL | 360/2022 | Ratedi Wind Power Private Limited & Anr. V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 569 | | APL | 233/2021 | Vandana Global Limited V/s. Chhattisgarh State Power Distribution Company Limited |
| 570 | | APL | 241/2021 | M/s Porwal Auto Components Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 571 | | APL | 242/2021 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission & Ors. |
| 572 | | APL | 346/2021 | Mytrah Advait Power Private Limited V/s. Karnataka Electricity Regulatory Commission & Anr. |
| 573 | | APL | 249/2021 | Tata Power Delhi Distribution Ltd. V/s. Delhi Electricity Regulatory Commission |
| 574 | | APL | 254/2021 | GRIDCO Limited V/s. GMR Kamalanga Energy Limited & Ors. |
| 575 | | APL | 264/2021 | Uttar Pradesh Power Transmission Corporation Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 576 | | APL | 284/2021 | Eurotex Industries and Exports Limited V/s. Maharashtra State Electricity Distribution Company Ltd. & Ors. |
| 577 | | APL | 286/2021 | Nabha Power Limited V/s. Punjab State Power Corporation Limited, & Anr. |
| 578 | | APL | 289/2021 | Haryana Power Purchase Centre V/s. MOR Bio Energy Private Limited & Ors. |
| 579 | | APL | 308/2021 | Sutherland Global Services Private Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 580 | | APL | 311/2021 | Watsun Infrabuild Private Limited V/s. Tamil Nadu Electricity Regulatory Commission & Anr. |
| 581 | | APL | 318/2021 | Haldia Energy Limited V/s. West Bengal Electricity |

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| | | | | Regulatory Commission & Anr. |
| 582 | | APL | 319/2021 | Indian Wind Power Association V/s. Tamil Nadu Generation and Distribution Corporation Limited & Ors. |
| 583 | | APL | 322/2021 | ACME Dayakara Solar Power Private Limited V/s. Telangana State Electricity Regulatory Commission & Anr. |
| 584 | | APL | 323/2021 | West Bengal Electricity Distribution Company Ltd. V/s. West Bengal Electricity Regulatory Commission |
| 585 | | APL | 324/2021 | West Bengal State Electricity Distribution Company Limited V/s. West Bengal Electricity Regulatory Commission |
| 586 | | APL | 327/2021 | M/s JSW Hydro Energy Limited V/s. Himachal Pradesh Electricity Regulatory Commission & Anr. |
| 587 | | APL | 330/2021 | M/s Kanti Bijlee Utpadan Nigam Limited V/s. Odisha Electricity Regulatory Commission & Ors. |
| 588 | | APL | 338/2021 | M/s Solitare Powertech Private Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 589 | | APL | 340/2021 | SJVN Limited V/s. Punjab State Power Corporation Limited, & Ors. |
| 590 | | APL | 01/2022 | Rajasthan Rajya Vidyut Uthapdan Nigam Limited V/s. Rajasthan Electricity Regulatory Commission & Ors. |
| 591 | | APL | 02/2022 | Mytrah Advait Power Private Limited V/s. Karnataka Electricity Regulatory Commission & Anr. |
| 592 | DFR-70/2020 | APL | 12/2022 | Damodar Valley Corporation V/s. West Bengal Electricity Distribution Company Ltd. & Anr. |
| 593 | DFR-153/2020 | APL | 13/2022 | Punjab State Power Corporation Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 594 | DFR-329/2020 | APL | 14/2022 | M/s Shorapur Solar Power Limited V/s. Chamundeshwari Electricity Supply Corporation Limited & Ors. |
| 595 | DFR-08/2020 | APL | 15/2022 | Dr. Babasaheb Ambedkar Sahakari Sakhar Karkhana Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors. |
| 596 | DFR-417/2020 | APL | 16/2022 | AMJ Land Holdings V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 597 | | APL | 17/2022 | Odisha Power Transmission Corporation Ltd. V/s. Powergrid Corporation of India Ltd. & Ors. |
| 598 | DFR-89/2021 | APL | 18/2022 | South Bihar Power Distribution Company Ltd. V/s. Bihar Electricity Regulatory Commission |
| 599 | DFR-384/2020 | APL | 20/2022 | North Bihar Power Distribution Company Limited And Another & Anr V/s. Bihar Electricity Regulatory Commission |
| 600 | DFR-414/2020 | APL | 21/2022 | Rajasthan Steel Chambers V/s. Rajasthan Electricity Regulatory Commission & Ors. |
| 600.1 | | APL | 28/2022 | Shiva Steelage Pvt. Ltd. V/s. Rajasthan Electricity Regulatory Commission & Anr. |
| 601 | DFR-154/2021 | APL | 29/2022 | Nidar Utilities Panvel LLP & Anr. V/s. Maharashtra Electricity Regulatory Commission & Ors |
| 602 | | APL | 30/2022 | The Nile Condominium Association V/s. Haryana Electricity Regulatory Commission & Ors. |
| 603 | DFR-151/2021 | APL | 33/2022 | Nidar Utilities Panvel LLP & Anr. V/s. Maharashtra Electricity Regulatory Commission & Ors. |
| 604 | | APL | 37/2022 | Vedanta Limited V/s. Odisha Electricity Regulatory |

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| | | | | Commission & Ors. |
| 605 | DFR-334/21 | APL | 42/2022 | Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 606 | DFR-333/21 | APL | 43/2022 | Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 607 | DFR-332/21 | APL | 44/2022 | Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 608 | DFR-335/20 | APL | 45/2022 | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission |
| 609 | DFR-203/20 | APL | 46/2022 | Rajasthan Rajya Vidyut Prasaran Nigam Limited V/s. Rajasthan Electricity Regulatory Commission & Ors. |
| 610 | DFR-2271/2019 | APL | 47/2022 | Association of Approved and Classified Hotels of Kerala V/s. Kerala State Electricity Regulatory Commission & Anr. |
| 611 | DFR-238/2020 | APL | 50/2022 | PTC India Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 612 | DFR-209/20 | APL | 51/2022 | Haryana Power Purchase Centre V/s. Haryana Cooperative Sugar Mills Limited & Anr. |
| 613 | DFR-296/21 | APL | 54/2022 | Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. V/s. Andhra Pradesh Electricity Regulatory Commission |
| 614 | | APL | 59/2022 | Bihar State Power Transmission Company Ltd. V/s. Bihar Electricity Regulatory Commission & Ors. |
| 615 | DFR-81/21 | APL | 63/2022 | M.P. Power Management Company Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 616 | DFR-210/20 | APL | 64/2022 | Kanti Bijlee Utpadan Nigam Limited V/s. Bihar State Power (Holding) Company Ltd & Ors. |
| 617 | DFR-318/20 | APL | 65/2022 | Maharashtra State Electricity Distribution Company Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors. |
| 618 | DFR-298/20 | APL | 66/2022 | West Bengal State Electricity Distribution Co. Ltd. V/s. Adhunik Power and Natural Resources Limited & Ors. |
| 619 | DFR-184/20 | APL | 67/2022 | South Bihar Power Distribution Company Ltd & Anr. V/s. Central Electricity Regulatory Commission & Ors. |
| 620 | | APL | 69/2022 | SB Energy Six Private Limited V/s. Punjab State Electricity Regulatory Commission & Ors. |
| 621 | | APL | 77/2022 | West Bengal State Electricity Distribution Company Ltd. V/s. West Bengal Electricity Regulatory Commission |
| 622 | | APL | 78/2022 | Jindal India Thermal Power Limited V/s. Central Electricity Regulatory Commission & Anr. |
| 623 | | APL | 80/2022 | DNH Power Distribution Company Limited V/s. Central Electricity Regulatory Commission & Anr. |
| 624 | DFR-177/21 | APL | 81/2022 | NTPC Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 625 | DFR-2406/19 | APL | 82/2022 | Tanivi Solar Private Limited V/s. Karnataka Electricity Regulatory Commission & Ors. |
| 626 | DFR-377/20 | APL | 84/2022 | Rajasthan UrjaVikas Nigam Ltd. & Ors. V/s. Rajasthan Electricity Regulatory Commission & Anr. |
| 627 | | APL | 85/2022 | Gati Infrastructure Pvt. Ltd. V/s. Haryana Electricity |

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| | | | | Regulatory Commission & Anr. |
| 628 | DFR-23/20 | APL | 95/2022 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission & Ors. |
| 629 | DFR-468/20 | APL | 96/2022 | Maharashtra State Electricity Distribution Company Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors. |
| 630 | DFR-130/20 | APL | 97/2022 | NTPC Limited V/s. Central Electricity Regulatory Commission & Anr. |
| 631 | DFR-309/20 | APL | 98/2022 | DNH Power Distribution Corporation Limited V/s. Joint Electricity Regulatory Commission |
| 632 | DFR-310/21 | APL | 102/2022 | Andhra Pradesh Ferro Alloys Producers Association V/s. Andhra Pradesh Electricity Regulatory Commission & Anr. |
| 633 | DFR-72/21 | APL | 104/2022 | M/s India Power Corporation Limited V/s. West Bengal Electricity Commission |
| 634 | DFR-296/20 | APL | 107/2022 | Vedanta Limited V/s. Odisha Electricity Regulatory Commission & Ors. |
| 635 | DFR-416/20 | APL | 109/2022 | RKM Powergen private Limited V/s. Uttar Pradesh Power Corporation Limited & Ors. |
| 636 | DFR-331/20 | APL | 110/2022 | Tata Power Company Ltd. V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 637 | DFR-136/20 | APL | 124/2022 | Adani Electricity Mumbai Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 638 | DFR-201/20 | APL | 125/2022 | kodangal Solar Parks Private Limited V/s. Bangalore Electricity Supply Company Ltd & Ors. |
| 639 | DFR-292/20 | APL | 130/2022 | Adani Green Energy (UP) Limited V/s. Chamundeswari Electricity Supply Corporation Limited & Ors. |
| 640 | DFR-469/20 | APL | 147/2022 | Power and Electricity Department Government of Mizoram V/s. Central Electricity Regulatory Commission & Ors. |
| 641 | DFR-308/20 | APL | 148/2022 | Jindal India Thermal Power Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 642 | DFR-78/21 | APL | 157/2022 | Gulbarga Electricity Supply Corporation Ltd. & Anr. V/s. Parampujya Solar Energy Pvt. Ltd. & Ors. |
| 643 | DFR-97/21 | APL | 165/2022 | Rajasthan Rajya Vidyut Uthapdan Nigam V/s. Rajasthan Electricity Regulatory Commission & Ors. |
| 644 | DFR-260/20 | APL | 166/2022 | Adani Green Energy (UP) Limited V/s. Bangalore Electricity Supply Corporation Limited & Ors. |
| 645 | DFR-255/21 | APL | 170/2022 | Synergy Steels limited V/s. Rajasthan Electricity Regulatory Commission & Ors. |
| 646 | DFR-374/20 | APL | 171/2022 | M/s Nava Bharat Ventures Limited V/s. Andhra Pradesh Electricity Regulatory Commission & Ors. |
| 647 | DFR-376/20 | APL | 172/2022 | E.I.D. Parry (India) Limited V/s. Andhra Pradesh Electricity Regulatory Commission & Ors. |
| 648 | DFR-373/20 | APL | 175/2022 | South Indian Sugar Mills Association (SISMA) V/s. Andhra Pradesh Electricity Regulatory Commission |
| 649 | DFR-159/21 | APL | 178/2022 | Dakshinanchal Vidyut Vitran Nigam Limited V/s. Uttar Pradesh Electricity Regulatory Commission |
| 650 | DFR-60/21 | APL | 179/2022 | Uttar Pradesh Power Corporation Limited & Ors. V/s. Uttar Pradesh Electricity Regulatory Commission |
| 651 | DFR-431/21 | APL | 180/2022 | MB Power (Madhya Pradesh) Limited V/s. Central Electricity Regulatory Commission |
| 652 | DFR-258/20 | APL | 183/2022 | West Bengal State Electricity Distribution Co. Ltd. V/s. |

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| | | | | NHPC Ltd. & Anr. |
| 653 | DFR-435/21 | APL | 190/2022 | Rishabh Buildwell Private Limited V/s. Hubli Electricity Supply Company Ltd. & Ors. |
| 654 | DFR-329/21 | APL | 191/2022 | Uttar Pradesh Power Corporation Limited V/s. Uttar Pradesh Electricity Regulatory Commission & Ors. |
| 655 | DFR-388/20 | APL | 192/2022 | Adani Green Energy (UP) Limited V/s. Gulbarga Electricity Supply Corporation Ltd. & Ors. |
| 656 | DFR-307/21 | APL | 198/2022 | Uttar Pradesh Power Corporation Limited V/s. Uttar Pradesh Electricity Regulatory Commission & Anr. |
| 657 | DFR-118/20 | APL | 202/2022 | NTPC Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 658 | DFR-383/21 | APL | 204/2022 | Meja Urja Nigam Private Limited V/s. Punjab State Electricity Regulatory Commission & Ors. |
| 659 | DFR-389/21 | APL | 199/2022 | NuPower Renewables Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors. |
| 660 | DFR-2212/19 | APL | 200/2022 | Farida Shoes (P) Ltd. V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 660.1 | DFR-1584/19 | APL | 201/2022 | Tamil Nadu Spinning Mills Association V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 661 | DFR-61/20 | APL | 217/2022 | M/s. Ind Bharath Thermal Power Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 661.1 | DFR-62/20 | APL | 219/2022 | M/s. Ind-Bharat Thermal Power Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 661.2 | DFR-63/20 | APL | 220/2022 | M/s. Ind-Bharat Powergencom Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 661.3 | DFR-64/20 | APL | 221/2022 | M/s. Arkay Energy (Rameswaram) Limited V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 661.4 | DFR-65/20 | APL | 222/2022 | M/s Arkay Energy (Rameswaram) Ltd. V/s. Tamil Nadu Electricity Regulatory Commission & Ors. |
| 662 | | APL | 218/2022 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission & Anr. |
| 662.1 | | APL | 226/2022 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission & Anr. |
| 662.2 | | APL | 229/2022 | Haryana Power Purchase Centre V/s. Haryana Electricity Regulatory Commission & Anr. |
| 662.3 | | APL | 379/2022 | Star Wire (India) Vidyut Private Limited V/s. Haryana Electricity Regulatory Commission & Anr. |
| 663 | DFR-52/20 | APL | 223/2022 | Delhi Transco Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 664 | DFR-372/21 | APL | 224/2022 | Pragati Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission & Ors. |
| 665 | DFR-15/21 | APL | 225/2022 | Delhi Transco Limited V/s. Delhi Electricity Regulatory Commission |
| 666 | DFR-34/21 | APL | 234/2022 | JSW Hydro Energy Limited V/s. Himachal Pradesh Electricity Regulatory Commission & Anr. |
| 667 | DFR-182/21 | APL | 257/2022 | Ratnagiri Gas and Power Private Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 668 | | APL | 259/2022 | Renew Solar Power Private Limited V/s. Central Electricity Regulatory Commission & Ors. |
| 669 | | APL | 262/2022 | Gokul Agro Resources Limited V/s. Paschim Gujarat Vij Company Limited & Anr. |
| 670 | | APL | 266/2022 | Krishta Multitrade Private Limited V/s. Maharashtra |

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| | | | | Electricity Regulatory Commission & Ors. |
| 671 | DFR-245/21 | APL | 274/2022 | Lanco Amarkantak Power Limited V/s. Chhattisgarh State Electricity Regulatory Commission & Ors. |
| 672 | | APL | 276/2022 | Adani Electricity Mumbai Limited V/s. Maharashtra Electricity Regulatory Commission |
| 673 | | APL | 277/2022 | Adani Electricity Mumbai Limited V/s. Maharashtra Electricity Regulatory Commission & Anr. |
| 674 | DFR-263/21 | APL | 293/2022 | Military Engineer Services (MES) V/s. Delhi Electricity Regulatory Commission & Ors. |
| 675 | | APL | 299/2022 | GRIDCO Limited V/s. Vedanta Limited & Ors. |
| 676 | DFR-327/21 | APL | 316/2022 | M/s Clean Wind Power (Ratlam) Private Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Anr. |
| 677 | DFR-254/21 | APL | 317/2022 | Mytrah vayu (Som) Private Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 678 | DFR-10/22 | APL | 318/2022 | Waaneep Solar Pvt. Ltd. V/s. Madhya Pradesh Electricity Regulatory Commission & Anr. |
| 679 | | APL | 328/2022 | S.A Prasanna Kumar V/s. The Managing Director, Chamundeshwari Electricity Supply Company & Ors. |
| 680 | | APL | 329/2022 | Madhya Pradesh Poorv Kshetra Vidyut Vitran Company Limited & Ors. V/s. Madhya Pradesh Electricity Regulatory Commission |
| 681 | | APL | 394/2022 | The Tata Power Company Limited V/s. Jharkhand State Electricity Regulatory Commission & Anr. |
| 682 | | APL | 401/22 | Steel Authority of India Limited V/s. Western Regional Load Despatch Centre & Anr. |
| 683 | DFR-421/21 | APL | 405/2022 | Madhya Pradesh Power Management Company Limited V/s. Madhya Pradesh Electricity Regulatory Commission & Ors. |
| 684 | DFR-326/21 | APL | 415/2022 | Mangalore Electricity Supply Company Limited V/s. M/s Fortum Solar India Private Limited & Anr. |
| 685 | DFR-425/21 | APL | 413/2022 | Chamundeshwari Electricity Supply Corporation Ltd. V/s. Fortum Solar India Private Limited & Anr. |
| 687 | DFR-78/20 | APL | 419/2022 | Tata Power Company Ltd. V/s. Jharkhand State Electricity Regulatory Commission & Anr. |
| 686 | DFR-930/18 | | | Punjab State Power Corporation Limited V/s. Punjab State Electricity Regulatory Commission & Anr. |
| 688 | DFR-330/20 | | | SMT. Sharada Doddi V/s. Gulbarga Electricity Supply Company Limited |
| 689 | DFR-19/21 | | | India Power Corporation Ltd. V/s. West Bengal Electricity Regulatory Commission |
